

REPORT OF THE COMMISSIONER, METTUPALAYAM MUNICIPALITY IN THE MATTER OF O. A. NO.10, 18, 58 AND 105 OF 2017 SUBMITTED BEFORE THE HONOURABLE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI, AS PER THE ORDER DATED 5TH JANUARY 2021

The Municipality as well as the Health Department are also directed to submit their independent response regarding the steps to be taken by them for mitigating this issue as directed by the committee and also show cause why the compensation cannot be imposed and performance guarantee should not be imposed against them for non-compliance of the directions within the time frame fixed by the committee before the next hearing date. For consideration of further report and status report to be filed by the parties, post on 05.02.2021.

In compliance of short term and long term measures in Mettupalayam Municipality we submitted as below.

Action taken for long term measures.

Under Ground Sewerage System (UGSS) and collection wells were under progress. Around 92% of the Sewerage Treatment Plant (STP) construction is completed as compared to 13% increase in progress with respect to inspection conducted in October 22, 2020. It was informed that due to pandemic COVID-19 situation and nationwide lockdown, the construction work was hampered. The Construction of Inlet chamber, Sequential Batch Reactors and Chlorine Contact Tank are completed and Construction of Blower building, administrative building and centrifuge building were under progress. It was informed that by the end of June 30, 2021 the construction & operation of the STP will be completed. The status report of construction of UGSS and STP furnished by given in the table below:

1	Name of Scheme	Under Ground Sewerage Scheme to METTUPALAYAM Municipality in Coimbatore District.			
	Name of the Division	Sewerage Division, Kuniyamuthur.			
	Name of the Executive Engineer	Er. J.K. Annadurai ,B.E. MBA,			
	Mobile No	9360236553			
	Beneficiary	Mettupalayam Municipality			
	Population and Requirement	Population Benefited (in Lakh)			
		Present (2017)	Inter (2032)	Ultimate (2047)	

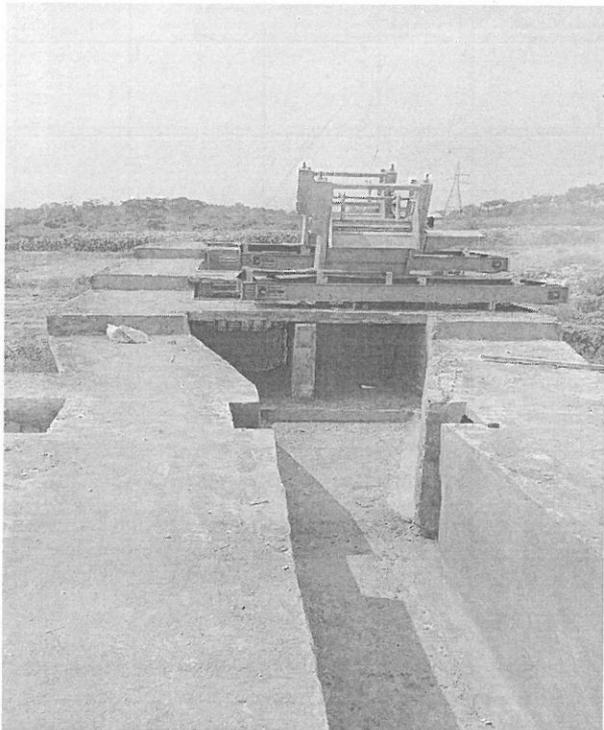
		0.715	0.773	0.836		
2	Administrative Sanction	G.O.(D) No.389 /MA&WS (MA3) dept / dt.09.09.2016 - Rs. 91.70 crores to install and Rs. 97.50 lakhs to maintain annually.				
3	Technical Sanction	CE/CBE No: 11/2016-17 dt.24.02.2017 for Rs.91.70 crore				
4	Date of Work Order	1.Package -I :CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 2.Package -II: CE / TWAD Board / Coimbatore : Work order No. F. UGSS to MTP Mpty Package -I / SDO (T1)/CE/CBE/2018 / Dt : 09.04.2018. 3. Package-III: CE/TYWAD/Cbe Work order no. F.UGSS to MTP Mpty package III/SDO(T1)/CE/Cbe/2018/dt.16.8.18				
5	Agreement No /date/ Value & Period	1.Pac -I :Agt No CE/CBF/ No 4/18-19/dt.04.05.18 Rs.29.34 Cr/30 +6 Months 2.Pac -II :Agt No CE/CBF/ No 5/18-19/dt.04.05.18 Rs.37.46 Cr/30 +6 Months 3.Pac-III :Agt No. CE/Cbe/no.15/18-19/dt. 12.9.18 rs.13.788 cr./ 30 +6 Month				
6	Date of Commencement of work	For Pac-I & II - 24.4.2018 & Pac-III – 12.9.2018				
7	Name of Contractor	Package I: M/s. VVV Construction Private Ltd., Annai Sathya Nagar Main Road, Nesapakkam, Chennai -600 078 Package II: M/s. Keyem Engineering Enterprises., Kamaraj Nagar, Thiruvanmiyur,Cheennai -600 041 Package-II: R.Velumani, Avinashi.				

Sl. No.	Name of the work	Physical Progress of work				Financial Progress in lakhs			Scheduled date of completion
		Total Qty of Work	Progress up to 27.01.2021	Balance	%	Total Cost	Expenditure upto 27.01.21	%	
	Physical Progress:								
	COLLECTION SYSTEM								
I	Package I								
1	Sewer Line (Mts.)	31821	19460	12361	62 %	Rs.9170 Lakhs	4722.961 lakhs	54%	Package I -10/2020 (Original)
2	Manholes (Nos.)	1342	1079	263					03/2021(Re

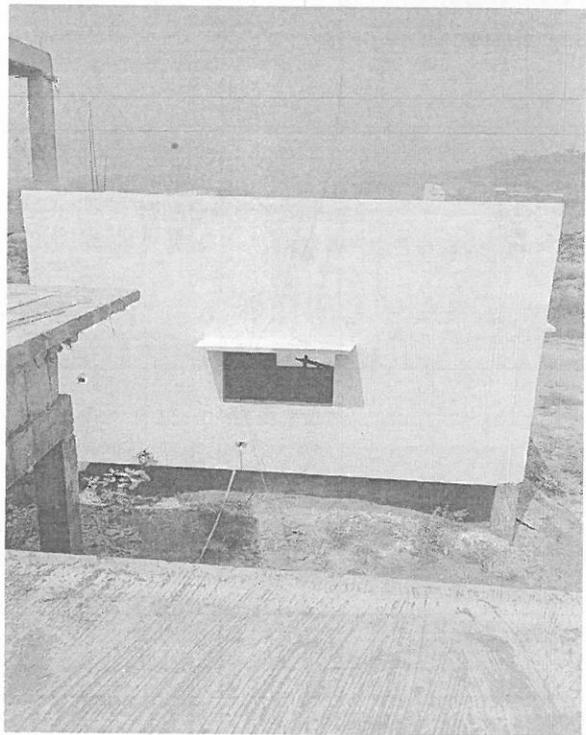
3	House Service Connection (Nos.)	10205	2710	7495					vised)
4	Road Restoration Works (Meter)	31021	10485	20536					
5	Pumping Main ((Meter)	7699	5367	2332					
6	Pumping Station (Nos.)	3	3 Nos. completed .						
7	Lifting Station (Nos.)	7	6 Nos completed.	1					
					68.00%				Package II - 10/2020 (Original) 03/2021 (Revised)
II	Package II								
1	Sewer Line (Mts.)	47814	32912	14902					
2	Manholes (Nos.)	1977	1604	373					
3	House Service Connection (Nos.)	6795	2642	4153					
4	Road Restoration Works (Meter) Stoneware Line	37814	20821	16993					
5	Pumping Main (Meter)	6209	3571	2638					
6	Pumping Station (Nos.)	3	2 Nos. completed 1	1					

			No U/P					
7	Lifting Station (Nos.)	1	completed					
III	Sewerage Treatment Plant – 8.65 mld SBR1 No Method		92% completed	1	92.00%	Package III - 3/2021 (Original))		

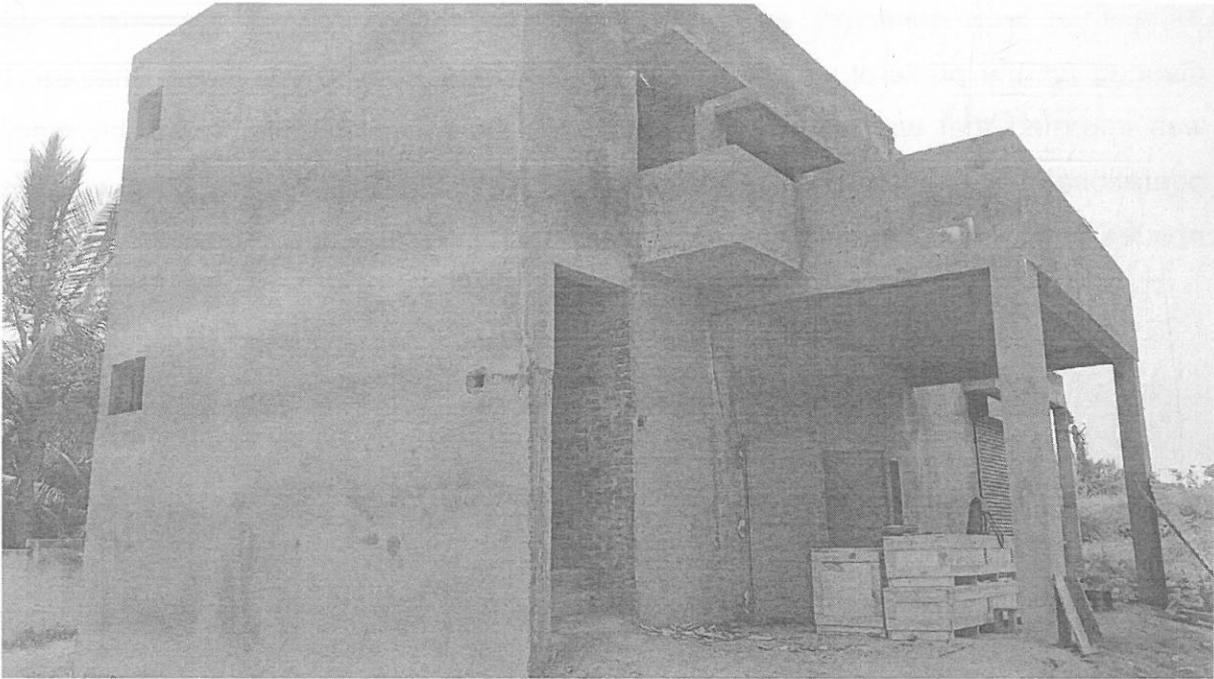
Mechanical and Manual screen erected



Sluge well



Admin Building



EMI Decanter



Action taken for short term measures.

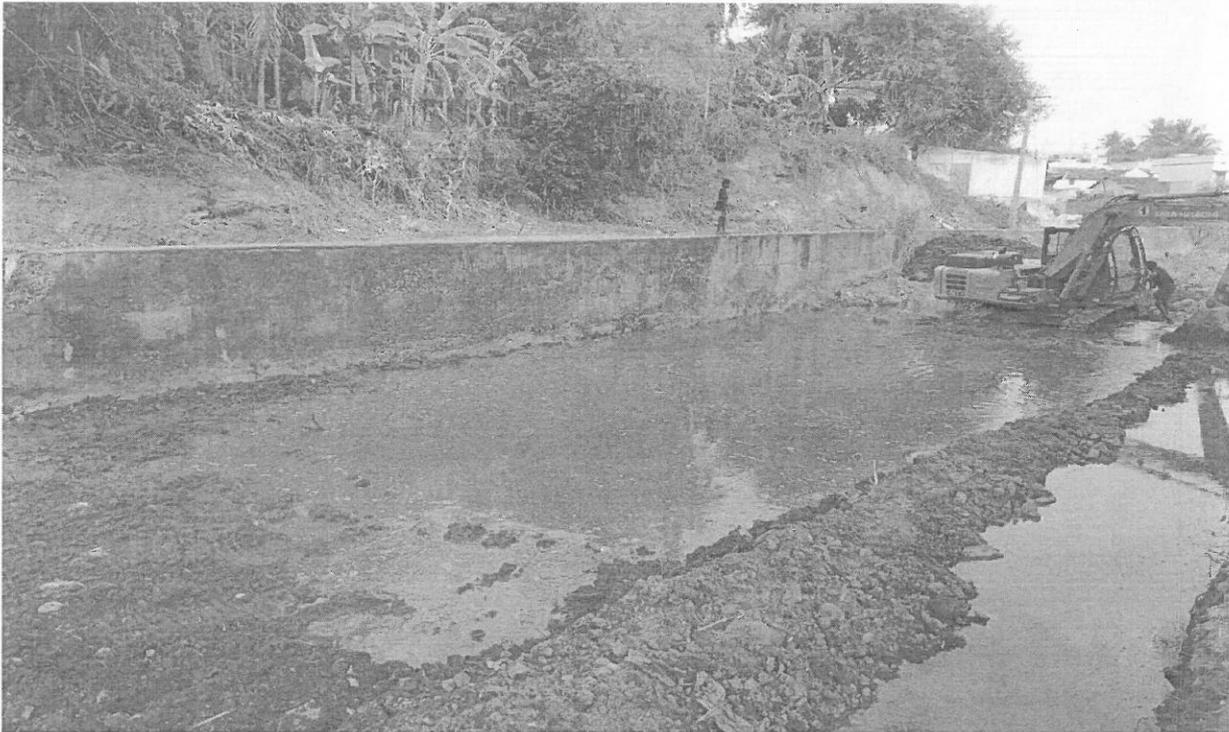
As a short term measures as per the recommendations of Joint Committee, we planned for the phytoremediation in the major drains joining the River Bhavani. It was informed that within November 30, 2020 the phytoremediation will be made operational. The construction of wetland system in the Uppupallam Odai which is upstream of Mettupalayam Municipality's sewage disposal was completed.

Bioremediation Techniques Phytoremediation, Constructed with Wetlands

Before Execution



During Execution



During Execution







S. S. Sankar
Commissioner,
Mettupalayam Municipality.